

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-35/1999/10205/A

From :- Smti. Jayashree Bora
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding Officer, Industrial Tribunal,
Cachar, Silchar.

Dated Guwahati the nd 22 October, 2024.

Sub: **Earned leave.**

Ref:- Letter No. ITS.03/2024/346 dtd. 04.10.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave on 14.10.2024 and 15.10.2024, along with station leave permission, from the evening of 09.10.2024 till the morning of 18.10.2024** (prefixing 10.10.2024 to 13.10.2024; suffixing 16.10.2024 and 17.10.2024), has been granted. The District & Sessions Judge, Cachar, Silchar, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-35/1999/10206 - 10208 /A, dated , 22-10-2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith).
2. The District & Sessions Judge, Cachar, Silchar.
3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Bora